

ITEM NO.9

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.137/2022

MOST REV. DR. PETER MACHADO & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.87169/2022 - EARLY HEARING APPLICATION and IA
No.51334/2022 - EXEMPTION FROM FILING O.T.)

Date : 16-08-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Ms. Sneha Mukherjee, Adv.
Mr. Jaiwant Patankar, Adv.
Ms. Sanbha Rumnong, Adv.
Mr. Aakarsh Kamra, AOR
Lijamerin, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. Kanu Agrawal, Adv.
Mr. Arvind Kumar Sharma, Adv.

Mr. Nishe Rajen Shonker, Adv.
Mr. Anu K. Joy, Adv.
Mr. Alim Anvar, Adv.

**Mr. Aman Sharma, Adv.
Mr. Himanshu Tyagi, Adv.**

**Ms. Garima Prashad, Sr. Adv., AAG
Ms. Ruchira Goel, Adv.
Mr. Adit Jayeshbhai Shah, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Mr Tushar Mehta, Solicitor General appearing on behalf of the Union of India has placed an affidavit by the Deputy Secretary, Ministry of Home Affairs on the record.
- 2 Mr Colin Gonsalves, senior counsel appearing on behalf of the petitioners states that he would file a rejoinder in the meantime.
- 3 List the Petition on 25 August 2022.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Court Master**